

**Setting up of T.V. Studio in Goa**

2750. **SHRI SHANTARAM NAIK** : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the progress made in setting up a Television studio in Goa, so far;

(b) whether the required equipments have been indigenously procured or imported;

(c) whether any time schedule has been fixed; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H K L. BHAGAT) : (a) and (b) Construction of building for the proposed TV Studio at Panaji (Goa) is nearing completion. Orders for the equipments have been placed on indigen-ous manufacturers and supply of part equipment has been received.

(c) and (d) The Studio Centre at Panaji (Goa) is expected to be commis-sioned during 1988-89.

**Collaboration for Manufacture of Fire-resistant Doors**

2751. **SHRI M. V. CHANDRASEKHARA MURTHY** : Will the Minister of INDUSTRY be pleased to state :

(a) whether applications for grant of licence to manufacture fire-resistant doors with collaboration of West German based firms are pending;

(b) whether some of applicants are State-owned companies; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM) : (a) No, Sir.

(b) and (c) Do not arise.

**Marketing of 'Neem' products**

2752. **DR. G. VIJAYA RAMA RAO** : Will the Minister of INDUSTRY be pleased to state :

(a) whether any of the 'Neem' prod-ucts have been found practical for commercial application as insecticides and if so, the details thereof; and

(b) whether the 'Neem' products are being made and marketed by any public sector unit such as Hindustan Insecticides Ltd and if so, the details thereof includ-ing value of exports made ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) No, Sir. Commercial application of 'Neem' products as insecticides has not been found practical so far.

(b) No, Sir.

**Licences to NRIs in Tamil Nadu**

2753. **SHRI C. K. KUPPUSWAMY** : Will the Minister of INDUSTRY be pleased to state :

(a) the number of Non-resident Indians who have applied for licences to start industrial projects in Tamil Nadu; and

(b) the number of Non-resident Indians to whom the licences have been given by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM) : (a) and (b) Since the setting up of the Special Approval Committee (NRI) in November, 1983, a total of 21 industrial licence applications from the non-resident Indians were received upto 30.6.88 for setting up industrial units in the state of Tamil Nadu, against which a total of 13 letters of intent/SIA Degrns. have been issued to them.